

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF SUNSHINE INFRABUILD CORPORATION LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sunshine Infrabuild Corporation Limited
2.	Date of incorporation of corporate debtor	24 th September 2008
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No /Limited Liability Identification No. of corporate debtor	U45400DL2008PLC183645
5.	Address of the registered office and principal office (if any) of corporate debtor	ROYAL PALACE COMPLEX FIRST FLOOR, G-55, VIKAS MARG, LAXMI NAGAR, NEW DELHI-110092
6.	Insolvency commencement date in respect of corporate debtor	17/12/2019 (Order Received on 20/12/2019)
7.	Estimated date of closure of insolvency resolution process	14/06/2020 (180 Days from the date of order 17/12/2019)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Pawan Kumar Goyal IP REG. No. IBBI/PA-001/IP-P00875/2017-2018/11473
9.	Address and e-mail of the interim resolution professional, as registered with the Board	304, D.R. Chambers, 12/56, D.B. Gupta Road, Karol Bagh, New Delhi-110005 ca.pawangoval@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	304, D.R. Chambers, 12/56, D.B. Gupta Road, Karol Bagh, New Delhi-110005 cirpsicl@gmail.com
11.	Last date for submission of claims	03/01/2020 (From date of receipt of order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Debenture Holders
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Amit Sharma IBBI/PA-002/IP-N00172/2017-18/10442 2. Mr. Dharm Vir Gupta IBBI/PA-001/IP-P01492/2018 2019/12342 3. Ms. Maya Gupta IBBI/PA-002/IP-N00363/2017-18/11061
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Download applicable form from https://www.ibbi.gov.in/home/downloads (b) Details of authorized representatives 1. Mr. Amit Sharma Email Id: amit2002_shr@rediffmail.com 2. Mr. Dharm Vir Gupta Email Id: dvgupt@gmail.com 3. Ms. Maya Gupta Email Id: fcsmayagupta@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Sunshine Infrabuild Corporation Limited** on **17/12/2019**

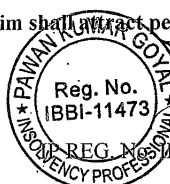
The creditors of **Sunshine Infrabuild Corporation Limited** are hereby called upon to submit their claims with proof on or before **03/01/2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class "Debenture Holders" in **Form CA**.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20/12/2019
Place: New Delhi



Pawan Kumar Goyal
IP REG. No. IBBI/PA-001/IP-P00875/2017-2018/11473